

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/47/2016
NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others
NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another
UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Gautham Kumar
Aniban Vijay A.K

Counsel for
Respondent

[Signature]

B. HARIKRISHNAN.
M. ARIKARASUDAN.

Counsel for Petitioner

[Signature]
3/1/18

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for arguments. At request, time is enlarged. Put up on 19.01.2018 at 10.30 A.M.

ghk

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)